

**MOST URGENT.**  
**HIGH COURT OF HIMACHAL PRADESH AT SHIMLA.**

No.HHC/VIG/MISC/INST/93-IV- 4908  
Dated Shimla the 6<sup>th</sup> March, 2018

From

The Registrar (Vigilance),  
High Court of Himachal Pradesh,  
Shimla-171001

To

All the District & Sessions Judges/ Additional District & Sessions Judges, Senior Civil Judges-cum- CJMs/ ACJMs & Civil Judges/ JMICs/ JMs in Himachal Pradesh.

**Subject:-**

**Certified copies of the orders/ Judgments- Non-mentioning of the names of parties and full designation of the Presiding Officer of the Court**

Sir,

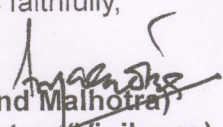
As a reminder to this Registry letter No. HHC/VIG/MISC./INST./93-III/13315 dated Shimla the 14<sup>th</sup>/ 15<sup>th</sup> June, 2004 on the subject cited above I have been directed to say that Hon'ble High Court has observed that instructions issued vide aforesaid letter are not being complied in letter and spirit.

I have, therefore, been directed to request you that:-

- i) in the certified copies to be supplied, the CMA number and the Civil suit (main case) number should always be given, and
- ii) all the District / Additional District & Sessions Judges, Senior Civil Judges-cum-CJMs/ ACJMs, Civil Judges-cum JMICs/ JMs 2<sup>nd</sup> Class should write their full respective designation on the zimni orders as well as on the detailed orders and the practice of writing CJ (Sr. or Jr. Div) in the zimni orders etc., should be stopped.

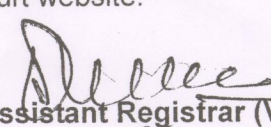
You are further requested to ensure that the defects pointed out are not repeated in future. In case, any such lapse is repeated, the same shall be viewed seriously.

Yours faithfully,

  
(Arvind Malhotra)  
Registrar (Vigilance)

4909-14, Endst.No.HHC/VIG/ MISC/INST/93-IV- Dated:- Shimla the 6<sup>th</sup> March, 2018.

1. The Principal Private Secretary to Hon'ble the Chief Justice;
2. All the Additional Registrars/ Deputy Registrars;
3. All the Secretaries to the Hon'ble Judges;
4. The Secretary/ Private Secretary/ P.A to the Registrar General/ Registrar (Vigilance)/ Registrar (Judicial)/ Registrar (Rules)/Registrar Admn.)/ District & Sessions Judge Leave/Trainee Reserve/ Registrar (Establishment & GAD)/ Registrar (Accounts) and CPC.
5. The Assistant Registrars of this Registry.
6. The Technical Director, NIC, H.P. High Court, Shimla with a request to upload the same on the High Court website.

  
Assistant Registrar (Vigilance)